

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

M.P. ~~GATTAMP~~, No. 206 /1993 (in OA. No. 277/93

R.K. Mahawar & Ors Versus UOI & Ors

Date of Order

Orders

This is an M.P. (in OA. No. 277/93) for permission to file joint application in the OA. This is in order -

~~SO ORDERED~~

13/5

13/5/93

Mr. R. N. Mathur, Counsel for the Applicant

Filed & Put up in Court for
Registration on 17.5.93

REGISTRAR
C.A.T., JAIPUR

17.5.93

Present: Sh. R. N. Mathur, counsel for the petitioner.

M.P. allowed for filing joint application is allowed. MP stands disposed of accordingly.

(O. P. Sharma)
Administrative Member

(D. L. Mehta)
Vice-Chairman

17/5/93